## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

NO.HCM.III/166/2019-Judl./Part-1/506

Dated Shillong, the 25th September, 2024

It is hereby notified for the information of all concerned that on 27<sup>th</sup> September 2024, the SINGLE BENCH of Hon'ble the Chief Justice (Acting) and the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh will sit after the rising of Division Bench I.

By Order,

## REGISTRAR (JUDICIAL SERVICE)

Dated Shillong, the 25th September, 2024

Memo NO.HCM.III/166/2019-Judl./Part-1/506A Copy for information to: -

- 1. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 6. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 9. All Court Masters/Court officers concerned for information and necessary action.
- 10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 11. Notice Board.
- 12. Office File.

REGISTRAR (JUDICIAL SERVICE)

19/20